

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 14, 2016

No. 1323 / Admin. (Services)/2016

On reversion to the regular line, Sri **Amar Jeet Tripathi**, Special Secretary & Addl. L.R. (Judicial/ Legislative), Government of Uttar Pradesh, Lucknow to be Additional District & Sessions Judge, Hapur.

No. 1324 / Admin. (Services)/2016

On reversion to the regular line, Sri **Jai Prakash Singh-II**, Special Secretary & Addl. L.R. (Judicial/ Legislative), Government of Uttar Pradesh, Lucknow to be Additional District & Sessions Judge, Mathura.

No. 1325 / Admin. (Services)/2016

Sri **Brijendra Mani Tripathi**, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge/ Special Judge, Mathura vice Sri Veer Kanedi Lal.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Mathura against the special court created for trying cases under the said Act.

No. 1326 / Admin. (Services)/2016

Sri **Veer Kanedi Lal**, Special Judge/ Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge, Mathura.

No. 1327 / Admin. (Services)/2016

On reversion to the regular line, Sri **Abdul Shahid**, Special Secretary & Addl. L.R. (Judicial/ Legislative), Government of Uttar Pradesh, Lucknow to be Additional District & Sessions Judge, Meerut.

BY ORDER OF THE COURT,

Sd/-

**(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 332 / Admin. (Services)/2016, Dated: Allahabad: July 14, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Amar Jeet Tripathi, Special Secretary & Addl. L.R. (Judicial/ Legislative), Government of Uttar Pradesh, Lucknow, Sri Jai Prakash Singh-II, Special Secretary & Addl. L.R. (Judicial/ Legislative), Government of Uttar Pradesh, Lucknow and Sri Abdul Shahid, Special Secretary & Addl. L.R. (Judicial/ Legislative), Government of Uttar Pradesh, Lucknow from their present post so as to enable them to take over charge of their new postings immediately.

3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The General Manager, U.P. State Road Transport Corporation, Lucknow.
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings.

The handing and taking over charge certificates may kindly be sent to the Section Officer, Admin. (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. S/Sri
 - i. Amar Jeet Tripathi, Special Secretary & Addl. L.R. (Judicial/ Legislative), Government of Uttar Pradesh, Lucknow.
 - ii. Jai Prakash Singh-II, Special Secretary & Addl. L.R. (Judicial/ Legislative), Government of Uttar Pradesh, Lucknow.
 - iii. Abdul Shahid, Special Secretary & Addl. L.R. (Judicial/ Legislative), Government of Uttar Pradesh, Lucknow.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer, Admin. (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

10. The Sr. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad.
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(SOM PRABHA MISHRA)

I/c REGISTRAR (JUDICIAL) (SERVICES)